

1967, been marketing their scooters without spare wheel and brackets. Government have not received any complaints about the quality of some parts in any particular supplies being inferior.

(d) The manufactureres have informed Government that short supplies of brackets are being made good and that short supplies of spare wheels will be made good as soon as adequate supplies of tyres are received from the tyre manufacturers.

Quality of Scooters and Motor Cycles

6355. Shri M. L. Sondhi: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government are aware that the quality of scooters and motor cycles being manufactured in the country has deteriorated;

(b) whether Government propose to appoint a committee, as in the case of cars, to look into this complaint; and

(c) if not, the reasons therefor?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) A few complaints received by Government about defects in scooters manufactured in India have been referred to the manufacturers for remedial action. Government, however, have no evidence of any general deterioration in the quality of scooters and motor-cycles manufactured in the country.

(b) No, Sir.

(c) The Government considers that the need for setting up a Committee as in the case of cars has not yet arisen.

Coal Controllers (Hqrs. Office) Employees Association, Calcutta

6356. Shri Indrajit Gupta: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether a representation, through proper channel, was received from a Coal Controller's (Headquarters Office) Employees' Association, Calcutta, seeking Government's ruling on the fixation of seniority of the employees concerned;

(b) if so, when it was received;

(c) whether the representation was forwarded to the Ministry of Home Affairs for examination of the issues and their opinion; and

(d) if so, the result thereof?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) and (b). A representation has been received on 20th April, 1967 from the Coal Controller's (Headquarters's Office) Employees' Association in respect of the principle followed in the fixation of Seniority of Lower Division Clerks in Coal Controller's Headquarter Office.

(c) Yes, Sir.

(d) The matter is still under consideration.

Headquarters Organisation of the Coal Controller

6357. Shri Indrajit Gupta: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether he is aware that the principle of determining seniority of Central Government employees which was uniformly applicable during the period from the 2nd January, 1944 to 21st December, 1960 has not been followed in the Headquarters Organisation of the Coal Controller;